

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 02**  
**118/241-242/PB/2023**

**IN THE MATTER OF:**

Sangeeta Batra

.... Petitioner

v.

Kansal Enterprises Pvt. Ltd.

.... Respondent

**Order under Section 241(1), 242(4)**

**Order delivered on 18.07.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH KUMAR SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL MODE AND VC)**

**PRESENT:-**

**ORDER**

Re-notified to 25.07.2024.

**-sd-**

**(KAMAL SULTANPURI)**  
**JOINT REGISTRAR**

18.07.2024  
Ritu Sharma